

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 27.11.2018 (Tuesday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 40 of 2018	Venigalla Naveen Vs. Rama Krishna Prasad Power Pvt. Ltd.	S.V. Rama Krishna	Harinath Reddy, MithunShasnak

For Hearing

2	Comp. App. (AT) No. 231 of 2018	Insys Instruments Systems (India) Pvt. Ltd. Vs. Registrar of Companies (Karnataka)	GouthamShivshankar	Gaurav Rohilla
3	Comp. App. (AT) No. 256 of 2017	R. Prasanth Vs. UBC Engineers Pvt. Ltd. & Ors.	Sandhya Nambidi	Shruti Iyer
4	Comp. App. (AT) No. 338 of 2018	Bhagyodayam Company & Ors. Vs. Alexander Correya & Ors.	B. Ragnath	A. Ajith Kumar (R1-R3)

For Admission (After Notice)

5	Comp. App. (AT) No. 64 of 2018	Venku Hospitals Pvt. Ltd. & Anr. Vs. ROC, Chennai	M. Rathina Kumar	Sanjib K. Mohanty
6	Comp. App (AT) No. 323 of 2018	Axestrack Software Solutions Pvt. Ltd. Vs. Harman Singh Arora & Ors.	Manisha Choudhary	Jatin Mongia R1 to 4.
7	Comp. App. (AT) No. 335 of 2018	Shri Santosh Meenakshi Textiles Pvt Ltd Vs Registrar Of Companies , Tamilnadu,Coimbatore	S. Ramachandran	
8	Comp. App. (AT) No. 349 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew(R4-9) Achyuth Ajith Kumar (R1-3)
9	Comp. App. (AT) No. 379 of 2018	Satori Global Ltd. & Anr. Vs. Shailja Krishna & Ors.	Swapnil Gupta	Ankur Mittal-R1 Ujjwal Banerjee-R4

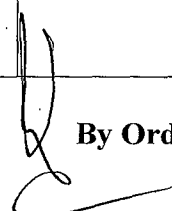
For Admission (Fresh Case)

10	Comp. App. (AT) No. 395 of 2018	Manjula Jhunjunwala Vs. Shailja Krishna & Ors	Ujjal Banarjee Akash Khuran	
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K. J. Banerjee
26/11/2018


By Order
Deputy Registrar